

स्वयं ही स्वीकार करता था कि जो तनखाह मिल रही थी हाउस सर्जन्स वगैरह को वह बहुत कम थी और यह भी मुझे बताया गया था कि श्री बाबू क्री मृत्यु से पहले उसको रिवाइज करने का फैसला हो चुका था। मेरी आशा है कि वह उसको रिवाइज कर लेंगे।

जहां तक अलग अलग स्टेटों में अलग अलग स्कूलों का सम्बन्ध है यह सही है कि अलग अलग जगह अलग अलग स्कूल मिलता है मगर कुछ ऐसा ही सारा सिलसिला चला आ रहा है। सब का एकीकरण एकदम तो सम्भव नहीं है अलबत्ता उस दिशा में हम प्रयास कर रहे हैं।

WRITTEN ANSWERS TO QUESTIONS

Research on Tuber Crops

\*444. { Shri A. K. Gopalan:  
Shri Imbichibava:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1270 on the 4th June, 1962 and state:

(a) whether a final decision has since been taken on the scheme for intensification of research on tuber crops; and

(b) if so, what is the decision?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). No. The details of the scheme for intensification of research on tuber crops are still under consideration of the Government of India.

New Telephone Instrument

\*445. Shri Indrajit Gupta: Will the Minister of Transport and Communications be pleased to state:

(a) whether a new telephone instrument named "Priyadarshini" has been designed;

(b) what are its advantages over the conventional instruments;

(c) number of "Priyadarshini" telephones already manufactured and expected to be manufactured;

(d) number of subscribers supplied with the new phones; and

(e) basis of priority of allotment for the "Priyadarshini" telephones?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Yes.

(b) (1) better electrical to acoustical conversion efficiency leading to higher volume of speech and better performance;

(2) an adjustable ringer and receiver;

(3) an improved design of dial;

(4) more pleasing appearance.

(c) 370 Approximately—15,000-20,000 instruments are expected to be manufactured during 1962-63.

(d) 50.

(e) Initially, in view of the limited supplies, these telephones are to be provided to subscribers having long lines. Some of these telephones are also being installed for observation purposes, field trial and advertisement.

ग्रंशदायी स्वास्थ्य सेवा योजना

\*४५०. { श्री भक्त वर्शन :  
श्री भगवत झा आजाद :

क्या स्वास्थ्य मन्त्री २२ मई, १९६२ के तारांकित प्रश्न संख्या ६२८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि दिल्ली व अन्य स्थानों के सेवा निवृत्त सरकारी कर्मचारियों को भी ग्रंशदायी स्वास्थ्य सेवा योजना की सुविधायें देने के प्रश्न पर क्या निश्चय किया गया है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) : यह विषय अभी विचाराधीन है।

Extension of Cooperative Sector

\*451. { Shri P. C. Borooah:  
Shri Kolla Venkaiah:

Will the Minister of Community Development, Panchayati Raj and Co-

operation be pleased to state:

(a) whether Government have decided to set up four working groups for suggesting steps for the extension of the cooperative sector;

(b) if so, what subjects these groups are to deal with; and

(c) what are the constitutions and main functions of these groups?

**The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra):** (a) Government have decided to set up six working groups.

(1) Industrial cooperatives.

(2) Housing cooperatives.

(3) Transport cooperatives.

(4) Dairy and animal husbandry cooperatives.

(5) Fishery cooperatives.

(6) Cooperatives under railways, posts and telegraphs etc.

(c) A statement showing the tentative constitution and the broad terms of reference of the groups is laid on the Table of the House. [See Appendix I, annexure No. 3].

#### Distribution of Land

**\*452. Shri Sadhu Ram:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any directive has been issued by the Central Government to the State Governments regarding the allotment of all distributable land only to the Cooperative societies of landless labourers and Harijans; and

(b) if so, what steps have so far been taken by the various State Governments to implement this policy?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) It has been suggested to the State Governments that compact blocks of land, other lands which might constitute viable units for joint cultivation and, as far as possible, the surplus lands obtained as a result of application of ceilings on land holdings should be allotted to cooperative farming societies.

(b) Several State Governments have accorded high priority to cooperative farming societies in the allotment of lands. In others the matter is under consideration.

#### Permanent Indus Commission

**\*453.** { Shri P. K. Deo:  
Shrimati Maimoona  
Sultan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the permanent Indus Commission set up under the Indus Waters Treaty 1960 has undertaken a tour of inspection of the river in Kashmir;

(b) whether the said Commission has visited Gilgit and Ladakh; and

(c) the result of their findings?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) Yes, Sir. The Commission has inspected certain parts of the rivers in the State of Jammu and Kashmir.

(b) The Permanent Indus Commission visited Gilgit area for a tour of inspection of The Indus from 12th to 26th July, 1962 under Article VIII (4) (c) of the Indus Waters Treaty 1960. The Commission did not visit Ladakh.

(c) The Commission ascertained the facts connected with the various developments and works on the Rivers inspected.

#### नेत्र विज्ञान सम्बन्धी विश्व सम्मेलन

**\*४५४.** { श्री रा० स० तिवारी :  
श्री रघुनाथ सिंह :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत में निकट-भविष्य में उन्नीसवां नेत्र विज्ञान विश्व-सम्मेलन होने जा रहा है;